

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. IA 1537/2024 In C.P. (IB)/596(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Mahesh Sureka Resolution Professional
V/s
Paras Harshad Shah
IN THE MATTER OF
Union Bank of India
V/s
Paras Harshad Shah

**Section: Application under any other provisions- IBC U/s 95(1) of
(IBC)**

ORDER

IA.No.1537/2024: - Adv. Kartikee Korgaonkar appeared for the RP through VC. Adv. Karan Thackray appeared for the Financial Creditor. Adv. Akanksha appeared for the Respondent/Personal Guarantor through VC. This IA has been filed to take on record the RP report Counsel for the Respondent/Personal Guarantor present through VC and seeks time to file reply/objection, if any, against the report filed by the RP. Let the reply/objection, if any, be filed within a period of three weeks by serving an advance copy of the same to the other side. List this matter on **15.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)